

THE RUBBER (AMENDMENT) RULES, 1968

SHRI CHOWDHARY RAM SEWAK: Sir, on behalf of Shri Mohd Shafi Qureshi, I also beg to lay on the Table, under sub-section (3) of section 25 of the Rubber Act, 1947, a copy of the Ministry of Commerce Notification GSR No 395, dated the 22nd February, 1968, publishing the Rubber (Amendment) Rules, 1968 [Placed in Library. See No LT-450/68]

THE POST OFFICE SAVINGS CERTIFICATES (SECOND AMENDMENT) RULES, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959, a copy of the Ministry of Finance (Department of Economic Affairs) Notification GSR No 411, dated the 29th February, 1968, publishing the Post Office Savings Certificates (Second Amendment) Rules, 1968 [Placed in Library See No LT-451/68]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF UTTAR PRADESH FOR THE YEAR 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Government of Uttar Pradesh for the year 1967-68

SHRI BHUPESH GUPTA (West Bengal) What business had Mr Abid Ali to behave in that way

SHRI ABID ALI (Maharashtra): You will Su not allow him to go on like this

MR CHAIRMAN I cannot allow this wrestling match to take place here

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I K GUJRAL) With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 18th March 1968 will consist of:—

(1) Further discussion on the General Budget for 1968-69

(2) Consideration and Return of the following Bills as passed by Lok Sabha.—

(i) The Appropriation (Vote on Account) Bill, 1968

(ii) The Appropriation Bill, 1968

(3) Consideration and passing of the following Bills as passed by Lok Sabha —

(i) The Delhi Municipal Corporation (Amendment) Bill, 1968

(ii) The Jammu and Kashmir Representation of the People (Supplementary) Bill, 1968

(4) Consideration and Return of the following Bills as passed by Lok Sabha —

(i) The Appropriation (Railways) Bill, 1968

(ii) The Appropriation Railways (No 2) Bill 1968

(5) General Discussion on the Haryana Budget for 1968-69

(6) Consideration and Return of the following Bills as passed by Lok Sabha —

(i) The Haryana Appropriation (Vote on Account) Bill 1968

(ii) The Haryana Appropriation Bill 1968

(7) General Discussion on the West Bengal Budget for 1968-69

(8) Consideration and Return of the following Bills as passed by Lok Sabha —

(i) The West Bengal Appropriation (Vote on Account) Bill 1968

(ii) The West Bengal Appropriation Bill, 1968.